

6. Water supply and source of drinking water,
7. Type of ownership,
8. Availability of electricity,
9. Number of married couples living in the household,
10. Whether household cultivates land,
11. Number and type of physically handicapped persons in the household,
12. Sex and age of the handicapped persons,
13. Particulars of head of household, namely, age, sex, occupation, type of activity, whether SC/ST and religion,
14. Type of fuel being used by household,
15. Type of transportation used,
16. Mode of transportation owned,
17. Does the house have drainage,
18. Does the household own a transistor or radio,
19. Does the household own a tractor,
20. Does the household use fertiliser,
21. Prevalence of disease,
22. Infrastructural facilities like bus stop, medical facilities, schools, markets, warehousing, post office and distance,
23. Number of bonded labour,
24. Whether head and workers in an establishment are SC/ST,
25. Whether attending school, college,
26. Whether engaged in marginal work or working for the major part of the year,
27. Whether seeking or available for work,
28. Total fertility of all ever-married women,
29. Reasons for migration,
30. Caste-wise enumeration, particularly for backward classes, De-notified tribes and Nomadic tribes,
31. Information about crafts and skills,

32. Adoption of household form instead of Individual slip,
33. Payment of enhanced honorarium to Census enumerators,
34. Combining of Economic Census with the Establishment Census at the time of Houseclustering,
35. Adoption of universal questionnaire and simple questions instead of having a unified schedule throughout the country for all characteristics,
36. Adoption of Household sampling instead of area sampling in enumeration
37. Adoption of synonyms or generic names for SC/ST.
38. The Conference also recommended deletion of question on 'Nationality'.

(b) Almost all tabulations will be generated for rural areas separately. The Census Commission has tried to give a rural bias to the 1981 Census by introducing a question on ownership of house or house site in the place of enumeration. It has also included the question on school attendance in order to assess the impact of the rural education programme. With the introduction of question on cultivation, the economic activity in the rural setting will be fully reflected on a household basis as well as on individual basis. Rural unemployment will be reflected through the question on seeking or available for work. Separate information about agricultural labours will also be collected.

बाम्बरी बंजर, बाम्बरा में सीमेंट संयंत्र की स्थापना

* 1067. श्री शशबाल दुर्बे : क्या उद्योग मंत्री यह बनाने की कोशिश करेंगे कि :

(क) क्या मध्य प्रदेश के औद्योगिक दृष्टि से पिछड़े हुए जिले माण्डला में जहाँ अधिकांशतः आदिवासी रहते हैं, बाम्बरी बंजर को आस पास सफेद बूना पत्थर के भंडार उपलब्ध हैं तथा इस पत्थर को मध्य प्रदेश में ही जा रहा है जब कि यह निर्णय किया जा चुका है कि माण्डला जिले में ही सीमेंट संयंत्र की स्थापना की जाये;

(ख) यदि हाँ, तो माण्डला जिले में सफेद सीमेंट संयंत्र की स्थापना कब की जाएगी; और

(ग) क्या उद्योग की स्थापना करने के मामले में आदिवासी जिलों को प्राथमिकता देने की सरकार की नीति को ध्यान में रखते हुए इस आदिवासी जिले में जितने भी कोई उद्योग नहीं है, सरकार की ओर से स्थापित करने का इस्तेमाल है?

उद्योग मंत्री (श्री जार्ज फर्नांडीस) : (क) मजदूर सीमेंट संयंत्र स्थापित करने के लिए बयबारी बंधन में बने के पक्ष के उपयुक्त अण्डार उपलब्ध नहीं हैं ।

(ख) और (ग). प्रश्न ही नहीं उठते ।

Loss in Scooters India

*1070. SHRI MANORANJAN BHAKTA. Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware that the Scooters India, showing losses consecutively for the last three years and if so, facts and reasons,

(b) whether the value of its equity shares has considerably declined and the investing public are feeling insecure about their investments made in this project; and

(c) if so, full facts thereof and what effective steps are contemplated by Government to put this project on progressive lines and also to safeguard the interest of its share holders ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) Scooters India Limited incurred losses during the last 3 years. The figures are:—

	(Rs. in lakhs)
1975-76	327.63
1976-77	266.05
1977-78	357.18

The losses were mainly on account of low volume of production.

(b) & (c). The Company's equity share of face value of Rs. 10 was generally quoted at a value of Rs. 4.25 in 1978. Various steps have been taken to improve the volume of production, and the Company has touched its highest level of production in the quarter January—March 1979. There is also increasing consumer demand for the product and a substantial waiting list. The pick-up in the performance of the Company as a result of the various measures taken is expected to be further stepped up during 1979-80 leading to viable operations of the Company. There has also been improvement in the confidence of investors as shown by the current quotations of the shares of the Company at a value of Rs. 7.50.

Allotment of Commercial Vehicles

*1071. SHRI SARAT KAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have issued any guidelines to the manufacturers for allotment of commercial vehicles on priority basis; and

(b) if so, the details regarding the policy of Government in this regard ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) & (b). There is no control on the distribution of commercial vehicles. Manufacturers have been giving due priority to requirements of public transportation and movement of essential commodities. The manufacturers have been advised that the criteria for priority allocation, in addition to priorities already given to State transport undertakings, public transportation, etc. may operate in favour of educated unemployed registered with local employment exchanges, applicants belonging to the members of scheduled castes/scheduled tribes, cooperatives of transport operators and cooperatives of marketing and sales, national/composite permit-holders, applicants who have been directed by the State Transport Authority to replace their vehicles within a stipulated period and self-employed ex-service men.

Representations from students of Hindi Training Scheme, Ballard Estate, Bombay

10201. SHRI R. K. MHALGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have received representations on the 12th May and 22nd June, 1978 from the students of Hindi Training Scheme, Ballard Estate, Bombay with respect to their grievances;

(b) if so, the nature of their grievances and demands; and

(c) what action Government have taken in regard to demands in the said representations ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) Yes, Sir. A representation from the trainees of Hindi Typing and Hindi Stenography Centre, Hindi Teaching Scheme, Ballard Estate, Bombay had been received on 12-5-1978. The trainees vide their another letter